REGISTERED BUT

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore - **5**60 038

Application No. 129/86(F) to 31/86(F)

Dated the -5 NOV 1986

To Shri K. Krishnamurthy & 25%.
(Shri M. Narayana Swamy, Advocate)

... Applicant&

## Versus

- The Union of India represented by its Secretary,
   D.R.B.B. Ministry of Defence, South Block, New Delhi-110011.
- Scientific Adviser to Raksha Mantri & D.G.R & D., South Block, New Delhi — 110011
- 3. Director, Gas Turbine Research Establishment, Jesvan Bimanagar, Bangalers 560075.

  ( Shri M. Vasuddva Ras, Advecate )

  Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 2 129/86(F)

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Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 1.9.1986.

SECTION OFFICER
(Judicial)

Encl: As above.

Copy to:-

1. Shri K. Krishnamurthy & Q. Shri M. Narayana Swamy, No 844 (Upstairs) V Block, Rajajinagar, Bangalore-560018.

Advecate for Respundents Applicants.

Shri M. Vasudeva Ree
 Addl.Central Gevt. Standing Counsel,
 High Court of Karnstake Buildings,
 Bangalore-1.

Advecate for Respondents.

Copy to files of A 108. 130/86(F) & 1.16.131/86(F)

1.9.1986

## 8.Nos. 129 to 131/86 (F)



Shri M. Vasudeva Rao, counsel for the respondents, has no objection to the prayer asked in the Applications being granted. The reliefs are granted to the applicants accordingly.

Shri M. Narayanaswamy, counsel for the MENE applicants, submits that no interim order was passed by this Tribunal in these three Applications, in view of a recent decision taken by the Central Government, the 1st respondent herein.

he submits that However, the cases of the applicants may be considered by the respondents on priority basis, since the applicants in these applications are also similarly placed as in A.Nos. 21 to 23/86 (F) and 120 to 125/86(F).

The above submission has force and we therefore direct the respondents to deal with the cases of the applicants in the matter of allotment of quarters or priority basis.

Applications are ordered accordingly.

MEMBER (AM) 1.9.86. (CH. R.K. RAO) MEBER (JM) 1.9.86.

dms.

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SECTION OF CER 1126
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